

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-103**  
(IB)-264(PB)/2023  
New IA/4040/2024

**IN THE MATTER OF:**

Go Airlines (India) Limited

**.....Applicant**

**SECTION**

U/s 10 IBC

**Order delivered on 22.08.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Ashwarya Sinha, Mr. Aditya Malhotra, Advs. in  
New IA/4040/2024

For the Respondent :

**ORDER**

**New IA/4040/2024:-**

Proxy counsel on behalf of the Applicant is present and submitted that the main counsel is not available today and therefore sought adjournment. In view of the request made by proxy counsel for the Applicant, list this application on **10.09.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**